

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

24

C.P No. 1611/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Vibrant Global Capital Ltd.
V/s.
D S Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1)	Jaideep Khattar	} For Applicant.	
2)	Kanwar Vivswan U/b Khaitan & Co.		
3)	et s. Raghunath	for Respondent	

ORDER

CP No. 1611/I&BP/NCLT/MB/MAH/2017

At request of the party, list this matter on 04.01.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)